

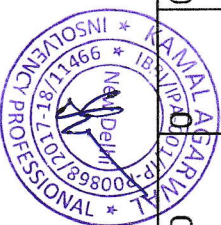
Annexure-1

Name of the corporate debtor
KHULLAR HOSPITALITY PRIVATE LIMITEDDate of commencement of liquidation
18.11.2019List of stakeholders as on
15.04.2021

List of secured financial creditors

(Amount in Rs)

SI No	Name of Creditor	Identification No	Details of claim		Details of claim admitted							Remarks, if any			
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	security interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted		Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected
1	Volkswage n Finance Private Limited	UG5999 MH2009 FTC1896 40		33800984	19172933	Secured however r now is entitled to paymen t under section 53(1)(e)(ii)	Nil as all security interest realized	NA	NA	0	33.09%	0	0	0	The Financial creditor had security interest in four vehicles financed by it. Out of which 52(1)(b) exercised for 3 vehicles & the 4th security interest is relinquished which is settled full and final. Hence 1.92 crore is residual claim after realization of all security interest and payable under section 53(1)(e)(ii)



2	THE FEDERAL BANK LIMITED	U55101D L2009PT C187886		1219214	1219214	Secured	1219214	YES deemed relinquish ment	The financial creditor has a security interest in VW BEETLE bearing regn no DL2CAW430 6 financed by it	1219214	2.10%	0	0	0	12,19,214/- is entitled to be paid under section 53(1)(b)(ii)
	Total			35020198	20392147										

